

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-23753923

To

Date: 22.4.2024

The Executive Director (Commercial),  
NLC India Limited,  
135/73, Periyar EVR High Road,  
Kilpauk, Chennai – 600010.

Sir,

**Subject: Request for extension of time in Petition No 223/MP/2022.**

Ref: Your request letter dated: 5.4.2024;

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Sir,

With reference to your letter dated 5.4.2024 on the above subject, I am directed to inform that your request for extension of time for filing additional information has been granted and the same is extended till **23.4.2024**, after serving the same to the Respondents.

2. The Respondents are permitted to file a reply on or before **29.4.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **2.5.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:

All parties